

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4959  
ANSWERED ON FRIDAY, THE 16<sup>TH</sup> DECEMBER, 2016  
[AGRAHAYANA 25, 1938 (SAKA)]**

**GROWTH OF CORPORATE SECTOR**

**QUESTION**

**4959. SHRI NISHIKANT DUBEY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) the details of growth made by Indian corporate sector during the last three years and the current year;**
- (b) whether the Indian corporate sector has played role in reducing unemployment in the country;**
- (c) if so, the details thereof; and**
- (d) the steps taken by the Government to promote growth of corporate sector?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS**

**(SHRI ARJUN RAM MEGHWAL)**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री अर्जुन राम मेघवाल)**

**(a): The growth of Indian corporate sector in terms of number of active companies for the financial year 2013-14, 2014-15, 2015-16 and 2016-17( up to 30.11.2016) is at Annex - I.**

**(b) & (c): The impact of corporate growth on employment scenario in the country has not been assessed.**

**(d): The Ministry of Corporate Affairs has taken a number of measures to promote growth of corporate sector and improve ease of doing business in the Country. These include, inter alia, (i) doing away with the payment of minimum paid up capital at the time of incorporation as well as declaration of commencement of business by the companies, (ii) mandatory common**

**seal for companies is made optional, (iii) setting up of Central Registration Centre (CRC) for name availability and incorporation/registration of companies as a part of government process re-engineering (GPR), (iv) deployment of Simplified Proforma for Incorporating Company electronically (SPICe), and (v) granting of various exemptions/relaxations from the provisions of the Companies Act, 2013 to companies including startups, subject to certain conditions.**

**\*\*\*\*\***

**ANNEX- I**

**Annex referred to in part (a) of the Answer to Lok Sabha Unstarred Question No. 4959 for 16.12.2016 regarding Growth of Corporate Sector.**

<b>Number of active companies</b>	
<b>As on 31<sup>st</sup> March</b>	<b>Number</b>
<b>2014</b>	<b>9,52,433</b>
<b>2015</b>	<b>10,22,011</b>
<b>2016</b>	<b>10,88,780</b>
<b>2016*</b>	<b>11,36,794</b>

**\*As on 30.11.2016**

\*\*\*\*\*